

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 27.01.2026**

## **COURT OF REGISTRAR**

**(HYBRID MODE)**

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**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 544 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Commercial Tax Department Government of Rajasthan Though Joint Commissioner Vs. Raj Singhania Liquidator EMC Limited.	Syed Haider Shah
2.	I.A. No. 545 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Bank of Baroda Vs. State Tax Officer & Ors.	Ashish Verma
3.	I.A. No. 577 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Ganuchi Fashions Private Limited Vs. Anil Kohli & Ors.	Akash Chaterjee
4.	I.A. No. 601 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Gujarat Industrial Development Corporation Vs. Divyesh Desai Resolution Professional of GPT Steel Industries Ltd. and Anr.	Aman A. Mir

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Assistant Registrar**